

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 01.06.2021

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	P & SC 15011/2021	D.N.J.	
2	P & SC 15012/2021	A.H.C.	
3	A.P. 15001/2021	B.V.P.A.	K.M.
4	A.P. 15002/2021	B.V.P.A.	K.M.
5	MISC. 15005/2021	K.M.K.	
6	M.C.15108/2020	G.B.A.	K.V.M.
7	M.C.15070/2020	B.M.B.	P.V.K.
8	M.C.15054/2020	N.N.	K.A.H.
9	A.P.15008/2020	B.V.P.A.	V.H.V.
10	M.A.15035/2020	M.M.S.	R.R.
11	M.A.15034/2020	M.M.S.	R.R.
12	R.A.15078/2019	M.S.S.	B.M.B.
13	R.A.15089/2019	N.M.M.	S.V.K.
14	R.A.15025/2018	H.D.	K.T.D.
15	R.A.15029/2018	K.N.	K.T.D.
AFTERNOON SESSION			
1	R.A.15034/2020	H.R.	
2	P & SC 15016/2020	C.V.	S.B.P.
3	S.C.15007/2020	P.P.	
4	S.C.15005/2016	P.P.	
5	S.C.15009/2017	P.P.	
6	CrI.Misc.15096/2021	HNC	P.P.
7	CrI.Misc.15111/2021	B. Manjunath	P.P.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 01-06-2021

MORNING SESSION

SL. No.	CASE NO.	
1	O.S.	2065/06
2	O.S.	699/06
3	Misc.	4/2008
4	R.A.	16/2020
5	O.S.	681/08
6	O.S.	864/08
7	O.S.	183/18
8	O.S.	768/20
9	O.S.	230/06
10	O.S.	648/07
11	O.S.	368/13
12	O.S.	751/16
13	O.S.	73/19
14	O.S.	706/18
15	O.S.	728/16

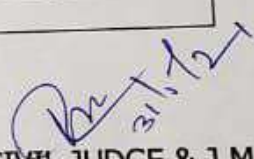
AFTERNOON SESSION

1	O.S.	215/14
2	O.S.	673/16
3	O.S.	617/18
4	O.S.	621/18
5	O.S.	60/19
6	M.C.	30/2020
7	O.S.	596/20
8	L.A.C.	210/06
9	O.S.	527/06
10	L.A.C.	12/2014
11	F.D.P.	25/2016
12	O.S.	365/20
13	O.S.	152/20
14	O.S.	79/2021
15	O.S.	101/19

Prl. Senior Civil Judge & JMFC,
Devanahalli.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.
Cause List - Dated 01-06-2021.

MORNING SESSION		
HEARING		
Case Numbers		
1.	O.S.	764/2013
2.	O.S.	849/2014
3.	O.S.	385/2016
4.	O.S.	401/2016
5.	O.S.	509/2016
6.	O.S.	659/2017
7.	O.S.	11/2018
8.	O.S.	77/2018
9.	O.S.	391/2018
10.	O.S.	401/2018
11.	O.S.	441/2018
12.	O.S.	707/2019
13.	O.S.	808/2019
14.	O.S.	476/2020
15.	O.S.	713/2020
AFTERNOON SESSION		
16.	O.S.	32/2021
17.	O.S.	308/2021
18.	O.S.	422/2021
19.	O.S.	666/2012
20.	O.S.	643/2013
21.	O.S.	880/2014
22.	O.S.	396/2016
23.	O.S.	51/2013
24.	O.S.	104/2014
25.	O.S.	349/2018
26.	O.S.	263/2007
27.	O.S.	373/2016
28.	Misc.	24/2016
29.	O.S.	539/2016
30.	F.D.P.	3/2018


I Addl. SENIOR CIVIL JUDGE & J.M.F.C.
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 01-06-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. C.C.167/2011 2. O.S.559/2007 3. O.S.249/2008 4. O.S.61/2009 5. O.S.419/2010 6. O.S.455/2010 7. O.S.181/2015 8. EX 4/2018 9. O.S.431/2018 10. O.S.115/2019 11. O.S.279/2019 12. C.C.791/2015 13. C.C.4020/2015 14. C.C.124/2021 15. C.C.125/2021	<u>HEARING</u> 1. O.S.355/2011 2. O.S.595/2013 3. O.S.759/2013 4. O.S.119/2012 5. O.S.343/2014 6. CMIS 578/2015 7. PCR /2019 Hanumantharayappa 8. PCR /2021 Manjunath 9. PCR /2021 Manjunath 10. PCR /2021 K.Ramesh 11. PCR /2021 N.Narayana 12. PCR /2021 Kumar 13. PCR 90/2021 (Orders) 14. O.S.279/2017 (Orders) 15. O.S.141/1990 (Judgment)


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 01-06-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL CASES	CIVIL CASES
<u>SUMMONS</u>	<u>HEARING</u>
1. C.C.732/2019	1. O.S.80/2000
2. C.C.1664/2019	2. O.S.268/2009
3. C.C.5047/2019	3. O.S.260/2012
4. C.C.5109/2019	4. O.S.704/2013
5. C.C.5202/2020	5. O.S.774/2013
6. C.C.5269/2020	6. O.S.782/2013
7. C.C.6544/2020	7. O.S.794/2013
	8. O.S.796/2013
<u>WARRANT</u>	9. O.S.772/2015
8. C.C.3356/2012	10. O.S.778/2015
9. C.C.1326/2015	11. O.S.156/2016
10. C.C.1411/2017	12. O.S.20/2017
11. C.C.1699/2017	13. O.S.150/2018
12. C.C.4176/2019	14. O.S.218/2020
13. C.C.26/2021	
<u>PAPER PUBLICATION</u>	<u>ISSUES</u>
14. Crl.Mis.223/2019	15. O.S.808/2008
<u>OBJECTION</u>	
15. C.C.581/2015	

NOTE: All the advocates are requested to strictly follow
SOP dated 21/05/2021 issued by the Hon'ble
High Court of Karnataka.

31/5/21
C/c Addl.Civil Judge & JMFC.,
Devanahalli.

**II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI
CAUSE LIST DATED 01-06-2021**

MORNING SESSION

Sl.No.	Case Type	Case No./year
1	O.S.	477/2012
2	O.S.	637/2009
3	FDP	8/2013
4	O.S.	236/2013
5	O.S.	850/2015
6	EX	15/2019
7	O.S.	283/2020
8	O.S.	554/2017
9	O.S.	1598/2006
10	O.S.	915/2007
11	O.S.	61/2008
12	O.S.	215/2013
13	EX	14/2013
14	O.S.	517/2013
15	FDP	22/2014

AFTERNOON SESSION

16	O.S.	667/2015
17	O.S.	668/2015
18	O.S.	740/2015
19	EX	8/2016
20	O.S.	64/2017
21	O.S.	487/2017
22	O.S.	292/2020
23	M.C.	44/2020
24	O.S.	487/2009
25	O.S.	169/2017
26	O.S.	483/2013
27	O.S.	2/2016
28	O.S.	514/2010
29	O.S.	573/2011
30	O.S.	78/2016

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

